

15.33 hrs.

**PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Thirty-Ninth Report

[English]

SHRI K. PRADHANI (Nowrangpur) : I beg to move:

"That this House do agree with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd May, 1995."

MR. DEPUTY-SPEAKER : The question is :

"That this House do agree with the Thirty-ninth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd May, 1995."

The motion was adopted.

MR. DEPUTY-SPEAKER: We will now take up the Private Members' Business. Bills to be introduced.

15.34 hrs.

Electrotherapy System of Medicine (Recognition) Bill

[Translation]

SHRIMATI SAROJ DUBEY (Allahabad) : Sir, I beg to move for leave to introduce a Bill to provide for the recognition of electrotherapy system of medicine and for matters connected therewith or incidental thereto."

[English]

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the recognition of electrotherapy system of medicine and for matters connected therewith or incidental thereto."

The motion was adopted.

[Translation]

SHRIMATI SURAJ DUBEY : Sir, I introduce the Bill.

15.35 hrs.

**CONSTITUTION (SCHEDULED TRIBES) ORDER
(AMENDMENT) BILL***

(Amendment of the Schedule)

[English]

SHRI VILAS MUTTEMWAR (Chimur) : Sir, I beg to

Published in the Gazette of India, Extraordinary Pt-II, Section-2 dated 5.5.95.

move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

The motion was adopted.

SHRI VILAS MUTTEMWAR : I introduce the Bill.

15.36 hrs.

**Safai Karamcharis Small Scale Industries
Development Corporation on Bill****

[Translation]

SHRI MANGAL RAM PREMI (Bijnor) : I beg to move for leave to introduce a Bill to establish and incorporate a Safai Karamchari's Small Scale Industries Development Corporation for the promotion of economic development of Safai Karamcharis and for matters concerned therewith or incidental thereto."

[English]

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to establish and incorporate a Safai Karamcharis Small Scale Industries Development Corporation for the promotion of economic development of Safai Karamcharis and for matters connected therewith or incidental thereto."

The motion was adopted.

[Translation]

SHRI MANGAL RAM PREMI : Sir, (Introduce the Bill.

15.37 hrs.

[English]

**Scheduled Castes and Scheduled Tribes
(Prevention of Atrocities) Amendment Bill****

(Insertion of new Section 9A)

[Translation]

SHRI SURENDRA PAL PATHAK (Shahabad) : I beg to move for leave to introduce a Bill to amend the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities Act, 1989)".

** Published in the Gazette of India, Extraordinary Pt-II, Section-2 dated 5.5.95.